

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 25.11.2020 at 2.45 PM

HEARING

1. Crime 68/2020 ANGPS
2. Crime 99/2020 ANGPS
3. Crime 362/2020 HPS
4. Crime 377/2020 HPS
5. Crl. Misc. 296/2017
6. Crl. Misc. 105/2020
7. Crl. Misc. 172/2020
8. Crl. Misc. 249/2020
9. Crl. Misc. 265/2020
10. Crl. Misc. 266/2020
11. Crl. Misc. 271/2020
12. PCR 174/2020 (Mahendra V/s Harish)
13. PCR 175/2020 (Chandrashekar V/s Amith)
14. PCR 176/2020 (Suresh V/s Prabhakar)
15. PCR 177/2020 (Srinivas V/s Sunil)
16. PCR 178/2020 (Naveen kumar V/s Harish)
17. PCR 179/2020 (Deem Sencing Technology V/s Murthy)
18. OS 164/2020
19. OS 247/2020
20. OS 279/2020 (V Usha V/s Katamma)

Hosakote

Dated: -24.11.2020

Prl. Civil Judge & JMFC.,  
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.